

(6) The Indian Administrative Service (Fixation of Cadre Strength) Eleventh Amendment Regulations, 1978, published in Notification No. G.S.R. 951 in Gazette of India dated the 29th July, 1978.

(7) The Indian Administrative Service (Pay) Seventh Amendment Rules, 1978 published in Notification No GSR 952 in Gazette of India dated the 29th July, 1978

(8) The Indian Forest Service (Pay) Sixth Amendment Rules, 1978, published in Notification No. GSR 953 in Gazette of India dated the 29th July, 1978. [Placed in Library. See No LT-2602/78.]

NOTIFICATION UNDER CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH). I beg to lay on the Table under section 159 of the Customs Act, 1962, a copy of Notification No. G.S.R. 392(E) (Hindi and English versions) published in Gazette of India dated the 31st July, 1978, together with an explanatory memorandum, regarding rate of exchange for conversion of Pound Sterling into Indian Rupees and vice versa for purposes of valuation under section 14 of the said Act. [Placed in Library. See No. LT-2603/78]

NOTIFICATIONS UNDER CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL). I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) Notification Nos. 152-Customs to 155-Customs published in Gazette of India dated the 9th August, 1978, together with an explanatory memorandum regarding exemption to heavy melting scrap of iron and steel when imported for use in the

electric arc furnaces from the whole of the basic and auxiliary duties and the countervailing duty in excess of Rs 255/- per tonne.

(ii) Notification No 157-Customs published in Gazette of India dated the 9th August, 1978, together with an explanatory memorandum regarding exemption to wood pulp when imported exclusively for the manufacture of paper from basic custom duty in excess of five per cent *ad-volorem*. [Placed in Library. See No. LT-2604/78.]

SHRI SAUGATA ROY (Barrack-pore): Sir, this item is not in the Order Paper. The item laid on the Table by Shri Agrawal is not in the List of Business

MR SPEAKER: It has been permitted to be laid

SHRI SAUGATA ROY: Then it should be announced.

12.27 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWELFTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Twelfth Report of the Committee on Public Undertakings on Jute Corporation of India Ltd—Back to Back Arrangement for use of jute to jute mills.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-SECOND REPORT

SHRI GIRIDHAR GOMANGO (Koraput) I beg to present the Twenty-second Report of the Committee on Private Members' Bills and Resolutions.